NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 104/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Mr. Harikishan Daga

V/s.

M/s. Hrim Finance Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

SIGNATURE

NAME HarikislanDESIGNATION
Dags & perhioner

ORDER

TCP 104/397-398/NCLT/MB/MAH/2013

At request of the Petitioner, list this matter on 4.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)